

does not arise.

(c) It is not required under the Rules and instructions thereunder.

Complaints from Telephone Subscribers of Calcutta

2775. SHRI ATISH CHANDRA SINHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a number of complaints from the subscribers of Calcutta Telephone falling under the administrative jurisdiction of Area Manager (South) have been received during the past few months;

(b) if so, the details thereof stating the nature of complaints;

(c) whether telephones of the subscribers have been disconnected due to non-payment of accumulated bills presented for payment;

(d) if so, details thereof; and

(e) what efforts are being made to ensure redressal of grievances of the subscribers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (e). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Computer Production Centre in Bihar

2776. SHRI CHANDRA KISHORE PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal to set up a computer production

unit in the public sector in Bihar;

(b) if so, the locations thereof;

(c) if not, the reasons therefor; and

(d) the present price of a personal computer in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN):

(a) No, Sir.

(b) and (c). Do not arise.

(d) The present price of a personal computer configuration including a printer varies between Rs. 25,000/- and Rs. 30,000/

[*English*]

Law to Restrain Ministers from Engaging Themselves In Business Profession and Vocation

2777. DR. P. VALLAL PERUMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any proposal to bring forward a law to restrain those holding high office like those of Ministers both at the Central and State levels including Chief Ministers, from acting the feature films, in stages and from engaging themselves in such other business, professional and vocational activities;

(b) if so, the salient features of the proposal; and

(c) if not, the reasons for not bringing forward such a legislation?